

Central Administrative Tribunal,
Principal Bench
New Delhi

C.P. No.394/2001
O.A. No.1352/2001

New Delhi this the 16th day of August, 2001

Hon'ble Mr.Kuldip Singh, Member (J)
Hon'ble Mr. M. P. Singh, Member (A)

Shri Surinder Nath Mishra
S/o Shri D.N. Mishra
Manager, Staff Canteen
Northern Railway
Railway Station
Delhi.

Applicant (By Advocate Shri S.K. Sawhney)

- Petitioner

Shri Sunil Kumar Sharma
Senior Divisional Personnel Officer
Northern Railway,
New Delhi.

- Respondent

O R D E R (ORAL)

Hon'ble Mr. Kuldip Singh, Member (J):

Heard Shri S.K Sawhney, learned counsel for the petitioner.

2. The learned counsel for the petitioner is aggrieved that the respondents have not complied with the directions of the Tribunal's order dated 28.5.2001 whereby the respondents were directed to consider the representation of the applicant dated 14.5.2001 and pass a speaking and reasoned order thereon and while considering the his representation dated 14.5.2001 respondents should also keep in view their own letter dated 8.8.2000 in which they have mentioned a judgement of the Hon'ble Supreme Court dated 16.9.99.

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3. The learned counsel for the petitioner submits that while deciding the representation of the applicant dated 14.5.2001 regarding promotion as Manager in grade Rs.5000-8000/-, as per the orders of the Tribunal, the respondents have, vide letter dated 6.7.2001, considered the aforesaid representation of the applicant and rejected the claim of the applicant on the ground that as at present only one post of Manager Grade Rs.5000-8000(RPS) is kept for SC candidate and no SC candidate is available, applicant's promotion in grade Rs.5000-8000/- would be considered on occurrence of next vacancy. A copy of letter dated 6.7.2001 is placed on record. We have perused the letter dated 6.7.2001 and we find that the representation of the petitioner has been disposed of in terms of the directions given in the Tribunal's order dated 28.5.2001. If there is still any cause of action, the petitioner is at liberty to file a fresh OA for the same.

4. The present CP is disposed of in terms of the aforesated observation and notice discharged.

mp Singh
(M.P. Singh)

Member(A)

Kuldeep Singh
(Kuldeep Singh)

Member(J)

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